

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE- 12/2021-2022 (Purchase Cell)

Quotation is invited from reputed firms/ suppliers for supply of 02 (Two) Refrigerators of Samsung Brand (Capacity 647 ltr) and 02 (Two) Microwave ovens (Capacity 28 ltr) for use at Judges' Lounge of new Centenary Building of the Court.

The firm/ supplier should have financial capacity to execute the supply of aforesaid article.

The Tender must reach this Court within 02 weeks from the date of display of this notice. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court: - "<http://patnahighcourt.gov.in>".

Terms & Conditions:

- (i) Proof of Registration of firm/supplier as per Government Rule.
- (ii) The articles should be in good condition.
- (iii) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (iv) No advance payment shall be made.
- (v) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (vi) The firm shall submit its bill in duplicate at the time of supply of articles.
- (vii) Payment will be made in account of the firm after due verification of items supplied.
- (viii) Any query, regarding this tender may be made on telephone no. (0612-7158759) during office hours.

Namita Singh
23.11.21

Officer on Special Duty

Patna High Court, Patna